

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **11.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1232/2019 IN MA/291/2019
IN CP/611/IB/2018
NAME OF PETITIONER : V. Nandagopal
NAME OF RESPONDENT : S. Muthuraju (Liquidator –
Sri Naga Nanthana Mills Ltd)
SECTION : Rule 48 of NCLT Rules 2016

ORDER

Due to paucity of time, the matter stands adjourned to **22.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS